

PENDENCY/ARREARS OF THE CIVIL AND CRIMINAL CASES PERTAINING TO CIVIL AND SESSIONS DIVISION KANGRA
FOR THE MONTH OF JANUARY, 2018

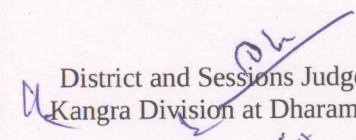
Sr. No.	Opening Balance			Institution during the month			Disposed during the month			Closing balance at the end of the month			% increase or decrease in pendency vis-a-vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	CRL	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1.	24313	17500	41813	1163	1473	2636	963	1384	2347	24513	17589	42102	0.81% increase	0.50% increase	0.68% increase	142	56	198	3128	2083	5211

3(a)	Whether any Statewide/Regional Conference held during the month	-
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3(b)	Number of officers who participated in the said conference	-

3(c)	Have any targets been fixed and indicated to the participant officers, if so what are the targets	-
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4	What is the progress made on those targets district wise	-
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 District and Sessions Judge,
 Kangra Division at Dharamshala
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